

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date : 19<sup>th</sup> January, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Review Application No. 11/2016(CZ) <b>(M.A.No.1082/16)</b> in O.A.No. 60/2016 (CZ)	Rajesh Kumar Tripathi Vs. Union of India & 4 Ors.	Mr. Saurabh Sharma, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 07/2016(CZ)	Ramesh Agrawal Vs. Chhatisgarh Environment Conservation Board & Ors.	Mr. Saurabh Sharma, Adv. Mr. Hemant Shrivastava, Adv. Mr. Shrey raj Saxena, Adv. Mr. Pulkit Godha, Adv.	
3.	Original Application No. 129/2016(CZ) <b>(M.A.No.1070/16)</b>	Jalinder Piraji Dhanwate Vs. State of M.P. & 9 Ors.	Mr. Shivendu Joshi, Adv. Mr. Varun Raj Nair, Adv. Mr. Sachin K. Verma, Adv. Dr. Vivek Dalal, Adv.	
4.	Original Application No. 30/2015(CZ) <b>(M.A.No.38/17)</b> <b>(M.A.No.39/17)</b>	P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Rajendra Giri, Adv.	
5.	Original Application No. 117/2016(CZ)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & 11 Ors.	Mr. Ashish Kumar Pandey, Adv. Dr. S.R. Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Pramod Saxena, Adv.	
6.	Original Application No. 119/2016(CZ)	Krishnadas & 3 Ors. Vs. State of M.P. & 5 Ors.	Mr. Mahesh Shukla, Adv. Mr. Sachin K. Verma, Adv. Mr. Ajay Gupta, Adv.	
7.	Original Application No. 136/2016(CZ) <b>(M.A.No.23/17)</b>	Gyanendra Dwivedi Vs. State of M.P. & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
<b>FOR COMPLIANCE</b>				
8.	Original Application No. 57/2013 (CZ)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma & Ors.	Mr. Erosee George Carlo, Adv. Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. R-1	

			Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R-2 Mr. Shivendu Joshi, Adv.R-3 Mr. Sandeep Singh, Adv.R-4 Mr. Rohit Sharma, Adv. Mr. Ajay Gupta, Adv. Mr. Deepak Gupta, Adv.	
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